

घात की समस्या एक विश्व-व्यापी समस्या है। हमारे अपने अनुभव तथा इसी प्रकार की समस्या का सामना करने वाले विश्व के अन्य देशों के भी अनुभव को दृष्टि में रखते हुए पक्षियों के टकराने की घटनाओं को कम करने के लिए यथा-संभव सभी प्रयत्न किये जा रहे हैं।

Supply of Iron ore to U.S.S.R.

*391. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of COMMERCE be pleased to state:

(a) whether India has supplied 3 lakh tonnes of iron ore to USSR against a trial order placed by them;

(b) whether the ore supplied has been found suitable to their requirement;

(c) whether fresh orders for supply of ore have been received from that country; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Against the contract concluded with USSR in February, 1980, for supply of 2 million tonnes of iron ore to that country during March-December 1980, a quantity of 1.52 million tonnes has been delivered upto November, 1980. The balance quantity is expected to be shipped during the current month.

(b) Yes, Sir.

(c) and (d). This matter has yet to be discussed with them.

Excise duty on dye manufacturing Units

*392. SHRI AMARSINH RATHAWA: Will the Minister of FINANCE be pleased to state:

(a) whether any representations have been received from the Dye-stuff manufacturing Association in the mat-

ter of excise duty required to be paid by dye manufacturing units in Gujarat from April, 1978 retrospectively;

(b) if so, what action has been taken in the matter; and

(c) whether similar claim has been made by Government in respect of dye manufacturing units in other States?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) Yes, Sir.

(b) The matter was examined by the Government and a clarification has since been issued to Collectors of Central Excise.

(c) No, Sir.

Employment of ex-servicemen in Public Undertakings

*393. SHRI MADHAVRAO SCINDIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any directions have been issued to the public undertakings under his Ministry and private employers in the hotel and tourism industries to provide employment on priority to ex-servicemen, especially those relieved from Short Service Commissions;

(b) if so, the details in this regard; and

(c) the number of such ex-servicemen who have been provided suitable jobs in the public sector undertakings and in private industry under the charge of his Ministry?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Necessary instructions in this regard have been issued to the Public Undertakings under the administrative control of Ministry of Tourism and Civil Aviation. As far as private Employers in Hotel and Tourism industries are concerned, the Ministry has no control over recruitments made by them.

(b) The reservation of posts in group C and D posts for the ex-servicemen and those killed in action are as follows:

(i) Group C (i.e. posts carrying a pay or scale of pay with a maximum of over Rs. 290/- but less than Rs. 900/-)	% Reser- vation ----- 17½
(ii) Group D (i.e. posts carrying a pay or scale of pay with a maximum of which is Rs. 290/- or less)	27.1/2

(c) As on 31-3-1980, employment has been provided to 307 Ex-servicemen in ITDC as under:—

(i) Ex-Service Officers	17
(ii) Ex-Service non-Officers:	
Group C	224
Group D	66

	290

Grand total :	307

Information pertaining to Air India, Hotel Corporation of India, Indian Airlines and International Airport Authority of India is being collected and would be laid on the table of the house.

उत्तर प्रदेश और बिहार में दाल, तेल और आटा मिलों द्वारा मिलावट और कालाबाजारी

3532. श्री राम सिंह शीख्य : क्या नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार और उत्तर प्रदेश में दाल मिलों, तेल मिलों और आटा मिलों की कितनी संख्या है जिनमें बिगत आठ महीनों के दौरान छापे मारने गए;

(ख) उनके विरुद्ध मिलावट और कालाबाजारी में संनिहित होने के कुल कितने मामले दायर किए गए;

(ग) उन व्यक्तियों की संख्या कितनी है जिन्हें जेल की सजा दी गई; और

(घ) उन व्यक्तियों की संख्या कितनी है जिनके विरुद्ध न्यायालयों में मामले लम्बित पड़े हैं ?

नागरिक पूर्ति मंत्रालय में उप मंत्री (श्री बृज मोहन महन्ती): (क) से (घ). सूचना एकत्र की जा रही है और सभा-पटल पर रख दी जाएगी ।

Number of Scheduled Castes and Scheduled Tribes in Delegations sent Abroad

3533. SHRI BHEEKHABHAI: Will the Minister of FINANCE be pleased to state:

(a) the number of official Cultural, Economic and political delegations sent abroad during the last three years;

(b) the number and names of the persons included in above delegations from amongst Scheduled Castes and Scheduled Tribes;

(c) whether it is a fact that in U.N.O. delegation the members from Scheduled Castes and Scheduled Tribes were never included; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) to (d). The information is being collected and will be laid on the Table of the House as early as possible.

Chit Fund Companies

3534. SHRI NIHAL SINGH: Will the Minister of FINANCE be pleased to state State-wise names of Chit Fund Companies registered and renewed registration after 1975?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): The information is being collected and will be laid on the Table of the House.